

F.No.404/22(TRO-LB)/79-ITCC  
Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Direct Taxes.

...  
New Delhi, the 3rd May, 1980.

CORRIGENDUM ( ORDER )  
INCOME TAX

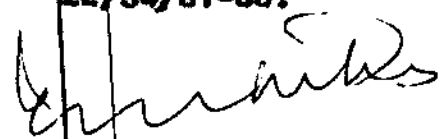
No.3285 (F.No.404/22(TRO-LB)/79-ITCC): In paragraph 1 of the Central Board of Direct Taxes Order No. 2785 (F.No. 22(TRO-LB)/79-ITCC dated 26.4.1979 for the figures and words "11.N.D.Mukherjee" appearing against Sl.No.11 read the figures and words "11.N.K.Mukherjee".

SA  
( H.Vankataraman )

Secretary, Central Board of Direct Taxes

Copy forwarded to :-

1. The Commissioner of Income-tax, West Bengal-I, Calcutta with reference to his letter No. C/10230/CT dated 25.1.80 2E/34/67-88.
2. Bulletin Section.

  
( H.Vankataraman )  
Secretary, Central Board of Direct Taxes.

55

/kk/